NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P. No. 367/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: Suvarana Sanjivani Sugarcane Transport Pvt. Ltd.

V/s

ROC, Pune

SECTION OF THE COMPANIES ACT: 66 of the Companies Act 2013.

DESIGNATION

101 B KASODEKAR

Company

SECRETARY

for Petitioner

ORDER

CP No. 367/252(1)/NCLT/MB/MAH/2017

Practicing Company Secretary for the Petitioner is present.

List this matter on 13.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M.K. SHRAWAT

Member (Judicial)